

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 101/08/2019 O.A./260/87/2016 R K BHUYAN

-V/S-

CIPETITEM NO:60FOR APPLICANTS(S) Adv. :None appears for the applicant

FOR RESPONDENTS(S) Adv.:Mr. S. P. Pati

Mr. S. Pattnaik

Notes of The Registry	Order of The Tribunal		
	<p>None appears for the applicant. No one was present on behalf of the applicant in the previous date i.e. on 04.04.2019. Ld. Counsels for both the respondents are present.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Registry is directed to send a copy of this order to applicant by post and handed over to Ld. Counsels for both the respondents.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		